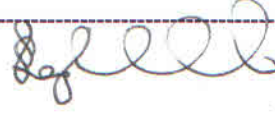



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 03.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 218/16	TP 203/17	Hearing	391 / 394	Aptean Software India Pvt. Ltd.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Raghuram Galambi for C.K. Nandakumar 9900039859	Petitioner	
2.	Prema. Hatti	Roe	

Counsel for petitioner is present. Smt.-Prema Hatti appearing for ROC and RD is present. OL office has filed an application bearing OLR No.116/17 seeking permission of the Tribunal for appointment of Chartered Accountant from the panel maintained by the OL office for scrutiny of the books of accounts and records of Transferor Company.

Permission granted to the OL office for appointment of Chartered Accountant vide separate orders.

For filing of report list it on 28.08.2017.

  
MEMBER (J)

  
MEMBER (T)